

(ii) The Balmer Lawrie and Company Limited and Steel Containers Limited Amalgamation Order 1976, published in Notification No. SO 543(E) in Gazette of India dated the 12th August, 1976 together with Corrigenda thereto published in Notification No. SO 593 (E) (English version) and SO 594 (E) (Hindi version) in Gazette of India dated the 6th September, 1976 [Placed in Library. See No LT-11382/76]

(e) A copy of the Companies (Acceptance of Deposits) Second Amendment Rules, 1976 (Hindi and English versions) published in Notification No. GSR 620 (E) in Gazette of India dated the 27th September, 1976, under sub-section (3) of section 642 of the Companies Act, 1956 [Placed in Library See No LT-11383/76]

ANNUAL REPORT OF ALL INDIA  
INSTITUTE OF MEDICAL SCIENCES,  
NEW DELHI FOR 1975-76.

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH AND  
FAMILY PLANNING (SHRI A K M  
ISHAQUE) I beg to lay on the  
Table a copy of the Annual Report  
(Hindi and English versions) of the  
All India Institute of Medical Sciences,  
New Delhi, for the year 1975-76  
under Section 19 of the All India  
Institute of Medical Sciences Act,  
1956 [Placed in Library. See No  
LT-11384/76]

Arms (Amdt) Rules, 1976

THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI F H MOHSIN) I beg to  
lay on the Table a copy of the Arms  
(Amendment) Rules, 1976 (Hindi and

English versions) published in Notification No. GSR 1242 in the Gazette of India dated the 21st August, 1976, under sub-section (3) of section 44 of the Arms Act, 1959 [Placed in Library. See No LT-11385/76]

REVIEWS AND ANNUAL REPORTS OF  
AGRO-INDUSTRIES CORPORATIONS OF  
PUNJAB, ANDHRA PRADESH, WEST  
BENGAL, KERALA AND STATEMENTS FOR  
DELAY, ETC

THE DEPUTY MINISTER IN THE  
MINISTRY OF AGRICULTURE AND  
IRRIGATION (SHRI PRABHUDAS  
PATEL) I beg to lay on the Table—

(1) A copy each of the following  
papers under sub-section (1)  
of section 619A of the Companies  
Act, 1956 —

(a)(i) Review (Hindi and English versions) by the Government on the working of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year ending 31st May, 1973

(ii) Annual Report (Hindi and English versions) of the Punjab Agro-Industries Corporation Limited, Chandigarh for the year ending 31st May, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No LT-11386/76]

(b) (i) Review (Hindi and English versions) by the Government on the working of the Andhra Pradesh State Agro-Industries Corporation Limited, Hyderabad, for the year ending 30th June, 1973

(ii) Annual Report (Hindi and English versions) of the Andhra Pradesh State Agro-Industries Corporation Limited, Hyderabad, for the year end-